

ITEM NO.92

REGISTRAR COURT

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 25065-
25067/2024

SAURABH SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 241821/2024 - EXEMPTION FROM FILING O.T.

Date : 05-03-2025 This matter was called on for hearing today.

For Petitioner(s) :

Mr. Smarhar Singh, AOR
Mr. Kushal Sharma, Adv.
Mr. Pankaj Prakash, Adv.
Mr. Manoj T, Adv.

For Respondent(s) :

Ms. Pritika Rao, Adv.
Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on common respondent Nos.2 to 10
and respondent No.11 in SLP(C) No.25066/2024 but none has
entered appearance.

Only Memo of Appearance has been filed by common
respondent No.1. As per office report, despite the grant of
last opportunity, no vakalatnama or counter affidavit has
been filed by common respondent No.1. It has been submitted

contd...

by the Ld. counsel that vakalatnama would be filed during the course of the day. Let the same be filed. Opportunity to file counter affidavit is hereby declined.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

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SUJATA SINGH
Registrar